BENCH-I

NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH` KOLKATA

C.P(IB) No.557/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 07th December 2017, 10.30 A.M.

Name	of the Company	Gautam Kumar Roy -Ve	rsus-Dooteriah & Kalej Vally T	ea Estate Pvt.Ltd.
Under Section		9 IBC		
SI. No.			Appearing on behalf of	Signature with date

IN MADHU SUDAN SARKAR

Applicant

M.S. Sorver Advocate

ORDER

Ld. Counsel for the operational creditor has filed affidavit of service, which may be taken on record. No one has appeared from the corporate debtor's side.

Heard. Reserved for order.

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(Jinan K.R.) Member (J) (V.P.Singh) Member (J)